

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 205 of 1993

New Delhi, this the 28th day of May, 1998

Hon'ble Mr. N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Sh. Krishan, U.D.C. Central
Bureau of Investigation Presently
on deputation as AC III in the
Deptt. of Judge Attorney
General, National Security Guard,
Block-B, 11th Floor C.G.O.
Complex, Lodhi Road, New Delhi.

-APPLICANT.

(By Advocate: None)

Versus

1. Union of India through
Secretary, Ministry of Home,
North Block, New Delhi.
2. The Director, Central Bureau
of Investigation Block No.
3, Lodhi Road, New Delhi -3.
3. The Suprintendent of Police,
Central Bureau of
Investigation, Block No. 3,
Lodhi Road, New Delhi.
4. Dy. Director
(Administration) Central
Bureau of Investigation,
Block No. 3, Lodhi Road,
New Delhi.

--RESPONDENTS.

(By Advocate: Sh. P H Ramchandani)

O R D E R (ORAL)

By Mr. N. Sahu, Member (Admnv) -

There was no response from the applicant when the case was listed on 20.4.1998 and also on 22.4.1998. On the latter date, we issued fresh notice to Sh. Sandeep Bhalla, Advocate, 11-23, Rajouri Garden, New Delhi, but it was returned back with the remarks that no such person was available at the stated address.

(2)

In the circumstances, we find that applicant is not interested to pursue this matter.

This OA No. 205/93 is dismissed for default and non prosecution.

A. Vedavalli

(Dr. A Vedavalli)
Member (J)

N. Sahu

(N Sahu)
Member (A)

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